Name of the Corporate Debtor: Era Infra Engineering Limited; Date of Commencement of CIRP: 08-05-2018; List of Creditors as on: 04-10-2022; Name of IP: Mr. Rajiv Chakraborty; Process Number: 1; Last 5 digitof registration number: 11053

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. No. | Category of<br>Creditor  | Summary of Claims Received |                 | Summary of Claims Admitted |                 |  | Amount of         | Amount of Claim | Amount of Claims   | Details in Annexure |
|---------|--|----------------------------|-----------------|----------------------------|-----------------|--|-------------------|-----------------|--------------------|---------------------|
|         |  | No. of Claims              | Amount          | No. of Claims              | Amount          | % Share in Total<br>Amount of Claims<br>Admitted | Contingent Claims | Not Admitted    | under Verification | (Only PDF)          |
| 1       | Secured financial<br>creditors belonging<br>to any class of<br>creditors                                     | 29                         | 173845396808.00 | 29                         | 171969325000.00 | 87.98  | 0                 | 882971808.00    |                    | Annexure 1          |
| 2       | Unsecured financial creditors belonging to any class of creditors  |                            | 0               | 0                          | 0               | 0.00   | 0                 | 0               | 0                  | NA                  |
| 3       | Secured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors) | 0                          | 0               | 0                          | 0               | 0.00   | 0                 | 0               | 0                  | NA                  |
| 4       | Unsecured financial creditors (other than financial creditors belonging to any class of creditors)           | 0                          | 0               | 0                          | 0               | 0.00   | 0                 | 0               | 0                  | NA                  |
| 5       | Operational creditors (Workmen)  | 0                          | 0               | 0                          | 0               | 0.00   | 0                 | 0               | 0                  | NA                  |
| 6       | Operational creditors (Employees)  | 929                        | 346771295.98    | 883                        | 159482987.09    | 0.08   | 0                 | 187288308.89    | 0                  | Annexure 6          |
| 7       | Operational creditors (Government Dues)  | 35                         | 16373462795.61  | 35                         | 15451182019.61  | 7.91   | 0                 | 0               | 0                  | Annexure 7          |
| 8       | Operational creditors<br>(other than<br>Workmen and<br>Employees and<br>Government Dues)                     | 1490                       | 13777155071.75  | 1417                       | 6016633781.51   | 3.08   | 0                 | 4719872590.24   | 3040410700.00      | Annexure 8          |
| 9       | Other creditors, if<br>any, (other than<br>financial creditors<br>and operational<br>creditors)              | 25                         | 27009882226.00  | 5                          | 1857811404.00   | 0.95   |                   | 0               | 25079450622.00     | Annexure 9          |
| Total   |  | 2508                       | 231352668197.34 | 2369                       | 195454435192.21 | 100.00   | 0                 | 6712413483.13   | 28119861322        |                     |